

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.209 - **CP(IB)/25(AHM)2023**
With

ITEM No.210 - IA/238(AHM)2023
ITEM No.211 - IA/713(AHM)2023 in IA/238(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private LimitedApplicant
V/s
Hemantbhai Parbatbhai Lakkad To Sunrise Ginning Private
Limited
(Personal Guarantors)Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Tirth Nayak, Adv.
For SBI : Ms. M A Gogia, Adv.
For the Respondent : None

ORDER

It is seen that respondent-guarantor was duly served by Speed Post on 13.02.2023 and in pursuance to that service one proxy Counsel Mr. Arjun Padhiyar, appeared for Counsel Mr. Harmish Shah. Thereafter, nobody appeared for the respondent-guarantor. Counsel Mr. Harmish Shah present in the Court submits that he has no instruction to appear for the respondent-guarantor, however he had got copy of the report which was forwarded to the respondents in both matters.

At the request of Ld. Counsel for the parties, matter stands adjourned. Meanwhile, State Bank of India-Financial Creditor is directed to submit written submission of their case in the matter.

Re-list before the regular bench on 21.02.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)